GOVERNMENT OF INDIA MINISTRY OF POWER

LOK SABHA UNSTARRED QUESTION NO.2833 TO BE ANSWERED ON 05.12.2019

CROSS SUBSIDY SYSTEM

2833. SHRI RAVNEET SINGH BITTU:

Will the Minister of POWER be pleased to state:

- (a) whether the Government proposes to address the cross-subsidy charged on large power consumers in the country including Ludhiana and if so, the details thereof; and
- (b) whether the Government proposes to remove cross-subsidy system in the country including Ludhiana and if so, the details thereof?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, NEW & RENEWABLE ENERGY AND THE MINISTER OF STATE FOR SKILL DEVELOPMENT & ENTREPRENEURSHIP

(SHRI R.K. SINGH)

(a) & (b): Electricity is a concurrent subject. The tariff for retail supply of electricity to all consumers, including large consumers, is determined by the respective State Electricity Regulatory Commission. The Tariff Policy, 2016 issued by Central Government provides that Appropriate Commission shall notify a road map such that tariffs are brought within ±20% of the average cost of supply. As per the provisions the Electricity Act, 2003, the State Electricity Regulatory Commission while determining the tariffs are guided by the Tariff Policy provisions.
